

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT) No.321 of 2019

In the matter of:

Yash Vardhan Mall

Appellant

Vs

Indrapuri Studios Pvt Ltd & Ors

Respondent

Counsel for appellant appeared but did not mark is presence.

Mr. Ratnako Banerjee, Mr K. Datta, Nirmalya Dasgupta, Mr. Pritha Bajju, Mr Ashish Choudhury, Mr Dhruv Syurana, Ms Mehak Khurana, Advocates for Respondent.

Mr. Ankit Kohli, Advocates for R5 and 6.

ORDER

10.02.2020- Parties are directed to complete their pleadings by 26th

February, 2020 by serving copy of the same to each other. List the matter on

6th March, 2020.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam